

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**STARRED QUESTION NO. 376**  
ANSWERED ON 19<sup>TH</sup> MARCH, 2020

**IMPROVEMENT AND EXPANSION OF ROAD NETWORK**

\*376. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:  
DR. SUJAY RADHAKRISHNA VIKHE PATIL:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) the details of schemes being implemented by the Government for improvement and expansion of road network in the States at present, State and scheme-wise;
- (b) the funds allocated, released and spent under the said schemes, State-wise;
- (c) the details of works started to improve the road network in Maharashtra during the last three years; and
- (d) the details of National Highways (NHs) constructed by the Government in Maharashtra during the said period?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

**(SHRI NITIN JAIRAM GADKARI)**

- (a) to (d) A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO. 376 ANSWERED ON 19.03.2020 ASKED BY SHRI DHAIRYASHEEL SAMBHAJIRAO MANE AND DR. SUJAY RADHAKRISHNA VIKHE PATIL REGARDING IMPROVEMENT AND EXPANSION OF ROAD NETWORK**

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(a) This Ministry is primarily responsible for development and maintenance of National Highways (NHs). The works on NHs are, accordingly, taken up depending upon inter-se priority, traffic density and availability of funds.

The Ministry has taken up development of NHs/ roads under various phases of National Highways Development Project (NHDP), Special Accelerated Road Development Programme for the North East Region (SARDP-NE) including Arunachal Pradesh Package of Roads, Special Programme for Development of Roads in the Left Wing Extremism (LWE) affected areas, Externally Aided Projects (EAP), National Highways (Original) [NH (O)] scheme, etc.

Various phases of NHDP envisaged development of NHs to 4/6 lane and 2 lane NH standards, development of expressways, etc. Development of most of the roads/ NHs under other schemes envisages their upgradation to 2 lane NH standards.

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, Inter Corridors and Feeder Routes along with integration with Sagarmala, etc., under “Bharatmala Pariyojana”. Under this proposal, the Ministry has identified stretches for development of about 26,200 km length of Economic Corridors, 8,000 km of Inter Corridors, 7,500 km of Feeder Routes, 5,300 km Border and International connectivity roads, 4,100 km Coastal and Port connectivity roads, 1,900 km Expressways, National Corridor Efficiency improvement by development of ring roads around 28 cities, decongestion of about 125 choke points and 66 congestion points.

The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval for Phase-I of “Bharatmala Pariyojana” during its meeting held on 24.10.2017. “Bharatmala Pariyojana” Phase-I includes development of about 9,000 km length of Economic corridors, about 6,000 km length of Inter-corridor and feeder roads, about 5,000 km length of National Corridors Efficiency improvements, about 2,000 km length of Border and International connectivity roads, about 2,000 km length of Coastal and port connectivity roads, about 800 km length of Expressways and balance length of about 10,000 km of roads under NHDP.

The general principle for upgradation of roads under Phase-I of Bharatmala Pariyojana includes development of Economic corridors primarily to 4/6 lane NH standards, Inter-corridor and feeder roads primarily to 4 lane NH standards and Border, International connectivity roads, Coastal and port connectivity roads primarily to 2 lane NH standards.

Apart from this, the Ministry also allocates funds for State Roads under the Central Road and Infrastructure Fund (CRIF) Scheme and Economic Importance and Inter State Connectivity (EI&ISC) Schemes as per the provisions of the CRIF Act, 2000 amended by the Finance Act from time to time.

(b) The State / Union Territory (UT) / Agency / Scheme-wise details of funds allocated, expenditure incurred / funds released for development of NHs / roads during the current financial year under various schemes is at **Annexure-I**.

The State / UT-wise details of funds allocated and funds released / expenditure incurred for State Roads under CRIF Scheme and EI&ISC Scheme during the current financial year is at **Annexure-II**

(c) 192 numbers of works costing to Rs. 56,066 crore have been started in the State of Maharashtra for development of NHs during the last three financial years.

(d) About 4,364 km length of NHs have been developed in the State of Maharashtra during last 3 years.

**ANNEXURE-I**

**ANNEXURE-I REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 376 ANSWERED ON 19.03.2020 ASKED BY SHRI DHAIRYASHEEL SAMBHAJIRAO MANE AND DR. SUJAY RADHAKRISHNA VIKHE PATIL REGARDING IMPROVEMENT AND EXPANSION OF ROAD NETWORK**

The State / UT / Agency / Scheme-wise details of funds allocated, expenditure incurred / funds released for development of NHs / roads during the current year 2019-20 under various schemes:-

Sr. No.	States / UTs / PIUs / Agency/ Scheme	Amount in Rs. crore	
		Allocation 2019-20	Expenditure/ release (provisional) as on 29.02.2020
1	Andhra Pradesh	1,812.90	1,887.58
2	Arunachal Pradesh	120.00	72.76
3	Assam	392.12	345.89
4	Bihar	1,905.14	1,306.10
5	Chhattisgarh	950.96	768.40
6	Goa	1,003.78	892.35
7	Gujarat	544.90	628.29
8	Haryana	104.89	106.54
9	Himachal Pradesh	160.18	94.75
10	Jammu & Kashmir	49.95	23.83
11	Ladakh		
12	Jharkhand	203.35	189.72
13	Karnataka	1,360.69	1,173.90
14	Kerala	293.84	296.15
15	Madhya Pradesh	2,279.38	2,404.05
16	Maharashtra	10,772.51	10,185.98
17	Manipur	300.00	295.00
18	Meghalaya	60.00	19.88
19	Mizoram	120.00	77.38
20	Nagaland	411.00	336.38
21	Odisha	555.26	481.86
22	Punjab	882.84	918.90
24	Rajasthan	1,138.34	987.84
25	Tamil Nadu	530.43	370.65
26	Telangana	1,525.19	1,351.74
27	Tripura	65.00	62.39
28	Uttar Pradesh	1,813.77	1,619.06
29	Uttarakhand	964.35	958.14
30	West Bengal	805.99	715.90
31	A & N Islands	0.42	0.00
32	Chandigarh	5.00	0.02
33	Dadar & Nagar Haveli	11.78	0.00
34	Daman & Diu	8.00	0.00
35	Delhi	83.00	65.00
36	Puducherry	1.50	0.94
37	PIU Varanasi	30.00	8.94
38	PIU Prayagraj	31.00	0.52

Amount in Rs. crore			
Sr. No.	States / UTs / PIUs / Agency/ Scheme	Allocation 2019-20	Expenditure/ release (provisional) as on 29.02.2020
39	Additional funds for States / UTs / PIUs on First Come First Served under NH(O) *	1,300.00	\$
40	Special Accelerated Road Development Programme for North-East Region (SARDP-NE) including Arunachal Package * #	3,680.00	3,155.45
41	National Highways Authority of India (NHA) - Cess*	11,091.00	10,091.00
42	NHA - Toll Remittances *	10,600	10,600.00
43	NHA - TOT Remittances *	10,000.00	5,000.00
44	NHA - NH(O) *	1,000.00	1,000.00
45	NHA - Externally Aided Projects (EAP) *	128.00	128.00
46	NHIDCL - NH(O) *	200.00	200.00
47	NHIDCL - NH(O)-NE*	1,450.00	1,450.00
48	NHIDCL - EAP *	1,114.00	694.56
49	BRO - NH(O) *	355.92	311.64
50	NHA - Internal and Extra Budgetary Resources (IEBR)	75,000.00	54,058.00
* State / UT / PIU wise allocation not made \$ - included in States / UTs / PIUs wise expenditure # - details are given for all agencies The allocation and expenditure for States / UTs / PIUs are for all schemes for development of NHs / roads			

**ANNEXURE-II**

**ANNEXURE-II REFERRED TO IN REPLY TO PART (b) OF LOK SABHA STARRED QUESTION NO. 376 ANSWERED ON 19.03.2020 ASKED BY SHRI DHAIRYASHEEL SAMBAHIRAO MANE AND DR. SUJAY RADHAKRISHNA VIKHE PATIL REGARDING IMPROVEMENT AND EXPANSION OF ROAD NETWORK**

State / UT-wise details of funds allocated and funds released / expenditure incurred for State Roads under CRIF Scheme and EI&ISC Scheme during the current financial year:-

Sr. No.	State/UTs	Amount in Rs. crore			
		CRF/ CRIF Scheme		EI&ISC	
		Accrual	Release (provisional) upto 29.02.2020	Allocation	Expenditure (provisional) upto 29.02.2020
(1)	(2)	(3)	(4)	(5)	(6)
1	Andhra Pradesh	349.64	309.99	0.00	0.00
2	Arunachal Pradesh	133.20	30.01	40.00	12.66
3	Assam	149.03	119.33	52.00	16.94
4	Bihar	210.35	70.12	0.00	0.00
5	Chhattisgarh	254.60	254.60	0.00	0.00
6	Goa	15.67	7.29	20.00	16.11
7	Gujarat	451.33	451.33	2.00	0.04
8	Haryana	185.10	0.00	30.00	19.66
9	Himachal Pradesh	103.27	61.05	12.00	8.35
10	Jharkhand	171.07	56.13	0.00	0.00
11	Karnataka	476.84	63.38	2.00	0.00
12	Kerala	140.54	0.00	0.00	0.00
13	Madhya Pradesh	579.67	579.67	0.00	0.00
14	Maharashtra	728.84	60.87	2.00	0.00
15	Manipur	38.00	12.64	25.00	9.73
16	Meghalaya	43.34	29.10	22.00	14.05
17	Mizoram	34.55	23.08	0.00	0.00
18	Nagaland	27.87	9.29	130.00	89.95
19	Odisha	308.94	286.96	55.00	32.40
20	Punjab	159.60	159.60	3.50	1.48
21	Rajasthan	669.01	319.79	5.00	1.86
22	Sikkim	12.89	4.29	11.50	5.71
23	Tamil Nadu	379.65	262.37	13.00	11.18
24	Telangana	276.37	234.06	10.00	0.00
25	Tripura	19.13	14.24	0.00	0.00
26	Uttar Pradesh	624.31	541.09	26.00	25.39
27	Uttarakhand	103.98	42.58	0.00	0.00
28	West Bengal	224.70	125.86	0.00	0.00
29	A & N Islands	20.22	6.74	0.00	0.00
30	Chandigarh	5.65	0.00	0.00	0.00
31	Dadra & Nagar Haveli	4.57	2.74	0.00	0.00
32	Daman & Diu	2.80	0.00	0.00	0.00
33	Delhi	59.99	0.00	0.00	0.00
34	Jammu & Kashmir	362.51	120.84	5.00	4.62
35	Ladakh				
36	Puducherry	12.01	4.00	0.00	0.00

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